



**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No. 1431/2015**

This the 10<sup>th</sup> day of December, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)  
Hon'ble Ms. Aradhana Johri, Member (A)**

Bhupinder Singh Malik  
Aged 35 years  
Ex-SFA (MT) (ID No. 06147 R)  
S/o Sh. Randeep Singh  
R/o M-330, Kasturba Nagar  
New Delhi.

...Applicant

(None)

**Versus**

Union of India  
Through Secretary (R)  
Cabinet Secretariat (SW)  
Research & Analysis Wing  
Bikaner House (Annexe)  
Shahjahan Road  
New Delhi – 110011.

...Respondents

(By Advocate : Mr. Rajnish Prasad)

**ORDER (ORAL)**

**Mr. S.N. Terdal :**

Today, when this matter is taken up for consideration, there is no appearance on behalf of the applicant. It is noticed that the applicant was not appeared on 05.09.2019. It appears that the applicant has lost interest in pursuing this OA. This OA is, therefore, dismissed for non-prosecution.

**(Aradhana Johri)  
Member (A)**

**(S.N. Terdal)  
Member (J)**

/anjali/